

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRIMADHAVRAO SCINDIA): (a) and (b). The development of tourism in Delhi is primarily the responsibility of the Delhi Administration. However, the Central Department of Tourism extends some financial assistance to the State Govts. And U.Ts. on the basis of specific proposals received from them. No proposal, for Central assistance, has been received from Delhi Administration.

Delhi Tourism has built a Coffee Home in Laxmi Nagar District Centre, organised cultural programmes in the lawns of Coffee home and are developing Bhaleswa lake in North East Delhi as a water sports centre.

(c) Does not arise.

[*English*]

Settlement of Pension Cases

3018. SHRI RAM KAPSE: Will the Minister of RAILWAYS be pleased to state:

(a) the number of cases of retired railway employees, groupwise, pending for final settlement of their claims for more than one year, two years and three years as on March 31, 1991;

(b) whether the Government have evolved any scheme for expeditious settlement/payment of retirement dues;

(c) if so, the details thereof and when it is to be implemented ; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) to (d). The information is being collected and will be laid on the Table of the Sabha.

Remuneraton to Anganwadi Workers

3019. SHRI HARISH NARAYAN PRABHU ZANTYE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the working hours of the Anganwadi workers;

(b) whether the Government have any proposal to increase their honoraria/source of income;

(c) if so, the details thereon; and

(d) the details of the promotion avenues for Senior School Certificate passed Anganwadi workers?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS AND THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (KUMARI MAMATA BANERJEE): (a) The Anganwadi Workers work for four hours at the Centre on each day and spend 1/2 hour for home visits. They are voluntary part time workers drawn from the local community.

(b) and (c). The matter regarding an increase in the rate of honoraria of Anganwadi Workers and Helpers is under active consideration of the Government. The details have not yet been finalised.

(d) Instructions have been issued to the State Governments/U.T. Administrations that they may consider suitable recruitment rules wherein qualified Anganwadi Workers can be considered for appointment as Supervisors.